

**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs**  
**(Legislation Section) Civil Secretariat**  
**Jammu/ Srinagar**

Subject: Establishment of a Dedicated Backward Classes Commission for facilitating reservations to OBCs in Local Bodies-extension of the term regarding.

**GOVERNMENT ORDER NO: 17531- JK(LD) of 2024**  
**Dated: 16 -10-2024**

In continuation to Government Order No. 10622-JK(LD) of 2024 dated 11-06-2024 read with Government Order No. 13620-JK(LD) of 2024 dated 30-07-2024, sanction is hereby accorded to the extension of the term of the Jammu and Kashmir Local Bodies Dedicated Backward Classes Commission upto 31<sup>st</sup> December, 2024.

**By Order of the Government of Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to the Government**

No: LAW-Leg/19/2024-10[7456417]

Dated: 16 -10-2024

Copy to the:

1. Shri Janak Raj Kotwal, Chairman, Jammu and Kashmir Local Bodies Dedicated Backward Classes Commission for information.
2. Shri Raj Kumar Bhagat, (IAS) (Retired), Member, Jammu and Kashmir Local Bodies Dedicated Backward Classes Commission for information.
3. Prof. (Dr.) Mohinder Singh Bhadwal, Former Dean, SKUAST, Jammu, Member, Jammu and Kashmir Local Bodies Dedicated Backward Classes Commission for information.

Copy also to the:

1. Advocate General, the High Court of Jammu and Kashmir and Ladakh.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Director General of Police, J&K.
4. Principal Accountant General (A&E), J&K.
5. All Principal Secretaries to Government.
6. Principal Secretary to the Hon'ble Lieutenant Governor.
7. Principal Resident Commissioner, 5-Prithvi Raj Road, New Delhi.

*Janak*  
16.10.24

*Reyazgul*  
16.10.24

8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
9. Commissioner Secretary to Government, General Administration Department.
10. All Commissioner/ Secretaries to Government.
11. Secretary to the Government, Department of Rural Development and Panchayati Raj.
12. Chief Electoral Officer, J&K.
13. Divisional Commissioner, Jammu/ Kashmir.
14. Principal Secretary to the Chief Justice, the High Court of Jammu and Kashmir and Ladakh.
15. Registrar General, the High Court of Jammu and Kashmir and Ladakh.
16. Director Anti Corruption Bureau, J&K.
17. Director Information, J&K.
18. All Heads of Departments/Managing Directors/Chief Executive of PSUs/ Autonomous Bodies/ Societies.
19. All District Development Commissioners.
20. Secretary, J&K Public Service Commission.
21. Secretary, J&K Legislative Assembly.
22. General Manager, Government Press, Jammu/ Srinagar for publication in Official Gazette.
23. Private Secretary to the Hon'ble Advisor (B).
24. Private Secretary to the Chief Secretary, J&K.
25. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
26. I/C website, Department of Law, Justice and Parliamentary Affairs.
27. Government Order File.

*Reyaz Ali Bhat*  
16.10.24

**(Reyaz Ali Bhat)**  
**Assistant Legal Remembrancer**  
**Department of Law, Justice**  
**and Parliamentary Affairs**

*Amr*  
16.10.24